

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(9)-HC/2016-17/7093

Dated, Agartala, 10th April, 2017.

NOTIFICATION

Hon'ble the Chief Justice, High Court of Tripura has been pleased to reconstitute the Juvenile Justice Committee of the High Court of Tripura as follows:

1. **Hon'ble Mr. Justice S. Talapatra** - **Judge-in-Charge**
2. **The Director, Social Welfare & Social Education, Govt. of Tripura, Agartala** - **Member**
3. **The Member-Secretary, Tripura State Legal Services Authority, Agartala** - **Member**
4. **Shri Pradip Chakraborty, Deputy Registrar** - **Secretary**

Shri Pradip Chakraborty, Deputy Registrar shall be assisted by Shri Soumitra Nandi, Superintendent in maintaining the files of the Committee.

This is issued in partial modification of the earlier Notification No.4(9)-HC/2016/15285 dated 24.08.2016.

By Order

Sd/-
(S. G. Chattopadhyay)
Registrar General

No.F.4(9)-HC/16-17/7094-7149

Dated, Agartala, the 10th April, 2017

Copy to:-

1. The Secretary, Tripura High Court Bar Association, Agartala.
2. The Chairman, Bar Council of Tripura, Agartala.
3. The Deputy Registrar-cum-PS to Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India, New Delhi-110001. akspc26@gmail.com
4. The District & Sessions Judge, South Tripura Judicial District, Belonia/West Tripura Judicial District, Agartala/North Tripura Judicial

District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.

5. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
6. The Director, Social Welfare & Social Education, Government of Tripura, Agartala.
7. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
8. The Registrar (Vigilance), High Court of Tripura, Agartala.
9. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
11. The Registrar (Admn.), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. All Deputy Registrars, High Court of Tripura, Agartala.
14. The Chief Librarian, High Court of Tripura, Agartala.
15. Shri Pradip Chakraborty, Deputy Registrar, High Court of Tripura, Agartala.
16. The Secretary to Hon'ble Mr. Justice S. Talapatra, High Court of Tripura, Agartala.
17. The Secretary to the Registrar General, High Court of Tripura, Agartala.
18. All Assistant Registrars, High Court of Tripura, Agartala.
19. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura.
20. All Superintendents, High Court of Tripura, Agartala.
21. Shri Soumitra Nandi, Superintendent, High Court of Tripura, Agartala.
22. Notice Board.
23. Concerned file.


Registrar General